

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok, 36, Janpath, New Delhi- 110001
PH.23353503 FAX-23753923

Petition No. 96/TT/2012

Date: 15.5.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for Pole-II of +/- 500 kV, 2500 MW Balia- Bhiwadi HVDC Bipole associated with Barh Generation Project (3x660 MW) in Northern Region from anticipated date of commercial operation (1.7.2012) to 31.3.2014

Sir,

I am directed to refer to the above mentioned petition of PGCIL and its subsequent affidavit dated 24.4.2012 and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 4.6.2012:

- (i) The revised CA certificate/ Management certificate indicating expenditure as on 1.7.2012 and projected additional capital expenditure thereafter along with Form-1, Form-6, Form-9 and Form-13;
- (ii) Against which asset(s) the additional initial spares of ₹ 3198 lakh (approx.) are to be procured in addition to the already capitalized spares of ₹ 4837.03 lakh, as mentioned in para 8 of the petition.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)